



2026:AHC:51598

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 3437 of 2026

Vikas Pandey

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Astitva Srivastava, Pankaj Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Disposed of.
2. For order, see order of date passed in Writ-A No. 3438 of 2026.

(Vikas Budhwar,J.)

March 13, 2026

Rajesh